

3

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD**

ORIGINAL APPLICATION NO.728 of 2007

Allahabad, this the 18th day of January, 2008

Hon'ble Mr. K.S. Menon, Member-A

Mohd Rafeeq aged about 39 years,
S/o Shri Chimman Khan,
R/o 135/1 Outside
Aligol Khirki, Jhansi.

...Applicant.

(By Advocate : Shri S.M. Ali)

Versus

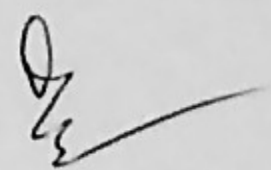
1. Union of India through General Manager,
North Central Railway, Allahabad.
2. Divisional Railway Manager, North Central
Railway, Jhansi.
3. Senior Divisional Personal Officer, North
Central Railway, Jhansi.

...Respondents.

(By Advocate : Shri P.N. Rai)

ORDER

This OA has been filed seeking a direction of this Court to issue the appointment of the applicant in Group 'D' category as the formalities have been completed on 11.4.2005. The applicant states that ^{there is} some issue pertaining to his date of birth and despite approaching the respondents many times, no action has been taken. He further states that the applicant had filed detailed representation on 23.5.2007, which is yet to be decided by the respondents.



(4)

2. The respondents are, therefore, directed to consider ^{and dispose of} the representation of the applicant dated 23.5.2007 by a reasoned and speaking order within a period of two months from the date of receipt of certified copy of this order.

3. The OA is accordingly disposed of with the above directions. No order as to costs.

J. Menon
18/11/2008
Member-A

RKM/